

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER No.109

Dated Guwahati, the 13th December, 2011

Hon'ble the Chief Justice (Acting) has been pleased to make Bench-wise earmarking of Courts in the Principal Seat of the Gauhati High Court in the following manner :-

Sl. No.	BENCH	Court No.
1.	Division Bench -I	01
2.	Division Bench -II	02
3.	Civil Bench-I	05
4.	Civil Bench-II	04
5.	Civil Bench-III	07
6.	Civil Bench-IV	09
7.	Criminal Bench-I	08
8.	Criminal Bench-II	10
9.	Special Hearing Bench (Civil)	06
10.	Special Hearing Bench (Criminal)	03

The aforesaid arrangement will be followed, as far as practicable.

By Order,

Sd/- Dr. (Mrs.) I. Shah

REGISTRAR GENERAL